

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

107

Misc A.No. 456/KB/2018

CA No. 143/KB/2017

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY, 2018, 10:30 A.M.

Name of the Company	Jayshree Nirman Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. NIRMALYA DASGUPTA, ADV.
2. MR. DIBANATH DEY, ADV.
3. MR. J. PATNAIK, ADV.

For Petitioners

[Signature]
19/07/2018

ORDER

Ld. Counsel for the petitioners is present.

The Ld. Counsel appearing for the petitioner sought time to file application for permission to inspect the documents annexed to the CA No. 143/2017. Leave is granted.

For further consideration, list it on 26/07/2018.

[Signature]
(Jinan K.R.)
Member (J)